

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 of 2016
APPEAL NO. 139 OF 2016
AND
APPEAL NO. 148 OF 2016**

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL No. 200 of 2016

**The South Indian Sugar Mills Association & Ors. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

APPEAL No. 139 of 2016

**Shree Ambika Sugars Ltd. & Ors. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)**

APPEAL No. 148 of 2016

**The South Indian Sugar Mills Association & Ors. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Mr. Senthil Jagadeesan
Ms. Shruti Iyer**

**Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. S. Vallinayagam for R.2**

ORDER

List these matters on **20.02.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**